

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: N.DELHI.

17

CCP 52/93 in
OA 1000/89

Date of decision: 06.7.93

Shri D.P. Jain.

Petitioner.

Versus

Shri Masihuzzaman,
Secretary,
Railway Board, New Delhi.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioner.

Shri R.K. Kamal, Counsel.

For the Respondents.

Shri J.P. Verghese, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

From the materials placed before us we are satisfied that the judgement of the Tribunal has been duly complied with and these proceedings are dropped.

Adige
(S.R. ADIGE)

Malimath
(V.S. MALIMATH)

MEMBER(A) CHAIRMAN

'SRD'